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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO.804/2001

New Delhi this the 30th day of March, 2001

Hon'ble Shri V.K. Majotra, Member (A)  
Hon'ble Shri Shanker Raju, Member (J)

Smt. Kanta Devi,  
WD/O Late Shri Laxmi Narayan,  
R/O House No. T-57, Tokriwalan,  
Azad Market, New Delhi.

-Applicant

(None present)

Versus

1. Chief Post Master General,  
Meghdoot Bhavan,  
New Delhi-110001
2. Sr. Superintendent,  
Central Division  
Meghdoot Bhavan,  
New Delhi-110001
3. Union of India  
Through Secretary,  
Ministry of Communications,  
(Dept. of Posts-India),  
New Delhi.

-Respondents

ORDER (Oral)

Mr. V.K. Majotra, Member (A)


Since the applicant has not come present, we proceed to dispose of the OA in the absence of applicant and her counsel in terms of Rule-15 of CAT (Procedure) Rules, 1987.

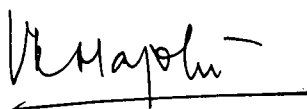
2. According to the applicant, she was appointed on daily wages (Part Time) by the respondents on 1.6.90 vide Memo dated 31.5.90 on the post of Farrash and that since then she has been performing her duties satisfactorily. She has stated to have completed the prescribed required period of 240 days in every year since 1990 but her

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services have not be regularised on the said post by the respondents. She has further contended that whereas several others working with the respondents have been promoted as permanent employees, she has been refused this benefit. She had made a representation to the respondents on 14.9.2000 (Annexure Sr.No.2), the same has remained undisposed by the respondents.

3. Having regard to the claims made in the OA, in our view, this OA can be disposed of at this preliminary stage itself by directing the respondents to dispose of the representation of the applicant by a detailed and speaking order. Accordingly, the respondents are directed to dispose of applicant's representation dated 14.9.2000 by a detailed and speaking order within a period of three months from the date of receipt of a copy of this order. The applicant shall have liberty to approach the Court afresh on being aggrieved. No costs.

  
(Shanker Raju)  
Member (J)

  
(V.K. Majotra)  
Member (A)

cc.